

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
A. Memo/counter not filed. D 29/3/01	<u>Order dated 29.04.2002</u> Bench Heard the learned counsels of both sides. In the present case the applicant represented to be posted at K. V.S., Kanhia (near Talcher) in the District of Angul. Having not received the required relief, the Applicant has approached this Tribunal in the present O.A.
A. Memo/counter not filed. D 4/5/01	Bench The learned counsel for the K. V.S. draws my attention to Order bearing No. F. 19-13/99-KVS (BBSR)/21799 dated 17.8.1999 of the Assistant Commissioner of K. V.S. He has also produced order No. F. 19-13/99-KVS (BBSR)/5022 dated 9.2.2000 of the Asst. Commissioner, K. V.S.; wherein it has been disclosed that, on consideration of submissions made by the applicant during a personal hearing and on consideration of the facts and circumstances, of her case, the request of the Applicant for transfer to K. V.S. at Kanhia has been allowed and, as stated by the Advocate for the K. V.S., the Asst. Commissioner has intimated him that the applicant has already been transferred from Brajarajnagar to K. V.S., NTPC, Kanhia and that the applicant has joined the new station on 11.2.2000.
A. Memo/counter not filed. D 28/3/01	Bench On the face of the above, this O.A. having become in fructuous, is disposed of accordingly. No costs.
for obtaining instruction and to file counter - NOT filed.	<i>Yasir</i> 29/04/2002 MEMBER (JUDICIAL)
A. Memo/counter not filed. D 18/12/01	Bench